NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 139(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: M/s. Geetadevi Champalal Bhagat V/s. M/s. Darshansons Estates Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE SUMEER SODAI, Adv. 3 FOR PETITIONER Dust 2 ARtun NANDA, Adv. 3

ORDER

Learned counsel for the parties are present. List on 07.10.2016 for orders regarding the maintainability of the petition.

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)